

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE NO.-03/2020-2021(Purchase Cell)

Sealed quotation are invited from the reputed firms/suppliers/dealers for supply and installation of 81pcs branded Pedestal Fan (Noiseless) for use of the Court.


The firms/Supplier/Dealers should have financial capacity to execute the aforesaid order.

The tender must reach this Court within 1 (one) week from the date of publish of this notice on official website of Patna High Court. Quotations received after stipulated time and date should not be entertained. The tender notice can also be downloaded from the website of Patna High Court:- <http://patnahighcourt.gov.in/>

Terms and Conditions:

- (i) Proof of Registration of Firms/Supplier/Dealers as per Government Rules.
- (ii) The articles should be in good condition, if found any damage/defective during installation or within warranty/guarantee period must be replaced/ repaired immediately free of Cost.
- (iii) Warranty/ Guarantee of the product has to be clearly mentioned in the quotation provided by Firms/Supplier/Dealers or Company. The Firm shall also attach catalogue of the product.
- (iv) The articles must be supplied within seven days after the receipt of Supply Order.
- (v) No advance payment shall be made.
- (vi) The firm should submit the bill in duplicate copy and the amount of the bill shall be paid in account of the firm after supply/installation of total quantity of the Product.
- (vii) The successful bidder will have to supply the articles for a period of six months or more on the approved rate.
- (viii) The rate quoted in tender should be inclusive of all taxes and charges, no extra charge shall be paid after finalization of rate.

Any query about this tender may be made on telephone no. 0612-7158759 (Purchase Cell) during office hours.


Registrar (Establishment) I/c

Patna High Court, Patna